

DIVISION BENCH

O-145

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/174(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th March, 2021, 10:30 A.M

Name of the Company	LOK REALTORS PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Jyoti Mondal, FCA] For the Petitioner
2. Ms.Swati Bajaj, PCS

ORDER

Ld. Authorised Representative for the petitioner present.

Due to paucity of time, the matter could not be taken up today.

List this matter on 07/04/2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)

PJ